

(b) if so, why Government have not declared it a national monument as has been done in the case of other leaders?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR.

MURLI MANOHAR JOSHI): (a) and (b) The National Committee for the celebration of birth centenary of Netaji has already decided to set up a suitable memorial, preferably in the form of a museum, in Netaji's ancestral house in Cuttack. The matter has been taken up with State Government of Orissa for ascertaining the present status of Netaji's house at Cuttack and the possibility of its converting into a museum. The present status is being ascertained.

Distribution of Seats in the Joint Consultative Machinery for KVS

552. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of distribution of 13 seats, as originally conceived, in the scheme of Joint Consultative Machinery for Kendriya Vidyalaya Sangathan and its Rules and Regulations;

(b) what are the norms and bases for distribution of staff-side seats;

(c) whether there has been any demand for a change/rationalisation of original/existing distribution and norms; and

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR.

MURLI MANOHAR JOSHI): (a) and (b) The details of distribution of 13 seats as originally conceived in the Scheme of J.C.M. for KVS and its Rules & Regulations are as under:—

(A) Representatives on the Official side.

- | | | |
|----|--------------------|----------|
| 1. | Finance Member, | — Member |
| | Kendriya Vidyalaya | |
| | Sangathan. | |

- | | | |
|----|----------------------|-----------|
| 2. | Two Members of the — | Members |
| | Board of Governors, | |
| | KVS (to be nominated | |
| | by the Chairman, | |
| | KVS). | |
| 3. | Commissioner, | — Member |
| | Kendriya Vidyalaya | |
| | Sangathan. | |
| 4. | Jt. Commissioner | — Member |
| | (Admn.), KVS | |
| 5. | Dy. Commissioner | — Member |
| | (Admn.), KVS | Secretary |

(B) Representatives on the Staff side.

There shall not be more than 7 members on the staff side to be nominated by the Associations recognised for the purpose of representation on the staff council. The 7 seats may be distributed according to the numerical strength of members represented by these Associations in the following manner:—

1.	Teachers' Association	—04
2.	Non-Teaching Staff Association	—02
3.	Hgrs. Staff Association	—01
TOTAL:		07

(c) and (d) Yes, Sir. KVS have informed that whereas Rashtriya Kendriya Vidyalaya Adhyapak Sangh (Jagat) RKVAS(J) has demanded equal representation to all Service Associations, Kendriya Vidyalaya Sangthan Staff Association (KVSSA) has demanded distribution of seats on the basis of percentage of membership of equal representation to all recognised Associations. The change in the distribution of seats as demanded by RKVAS(J) and KVSSA is not acceptable to the other recognised Service Associations.

इलाहाबाद में खुसरोबाग मकबरे की स्थिति

553. श्री चुनी लाल चौधरी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या इलाहाबाद में खुसरोबाग के नाम से कोई ऐतिहासिक मुगलकालीन मकबरा है, यदि हाँ, तो वह किस स्थिति में है;

(ख) क्या उसकी दशा खराब स्थिति में है, यदि हाँ, तो इसके अनुरक्षण, सौन्दर्यकरण और इसे पर्यटकों के लिए उपयुक्त बनाने हेतु सरकार क्या कदम उठा रही है; और

(ग) क्या सरकार ने राष्ट्रीय स्मारक के निर्माण हेतु कोई योजना तैयार की है, यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और उक्त कार्य के लिए सरकार कितनी धनराशि घोषित करने जा रही है?

मानव संसाधन विकास यंत्री (डॉ० मुरली मनोहर जोशी): (क) और (ख) खुसरोबाग, इलाहाबाद में स्थित स्मारक समूह केन्द्र द्वारा संरक्षित स्मारक है और संरक्षण की अच्छी हालत में है।

इन स्मारकों का रख-रखाव एवं संरक्षण कार्य उनकी आवश्यकता के अनुसार उपलब्ध संसाधनों के अधीन किया जाता है। भ्रमणकर्ताओं को पीने के पानी की सुविधा उपलब्ध है। एक शौचालय खंड का भी निर्माण किया गया है।

(ग) भारतीय पुरातत्व सर्वेक्षण केवल केन्द्र द्वारा संरक्षित स्मारकों का रख-रखाव एवं संरक्षण करता है। यह राष्ट्रीय स्मारकों का निर्माण नहीं करता है।

Proposals for Making Sports More Attractive

554. SHRI RAJNATH SINGH 'SURYA': Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some proposals for making sports more attractive are being considered;

(b) if so, the details thereof; and

(c) what are the hitches in putting sports in the concurrent list of the Constitution?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes Sir, with a view to making sports more attractive the Government has considered increasing the amount of Cash Awards given to the medal winners of International Sports events under the scheme of "Special Award to Winners in International Sports Events and their Coaches". The proposed increase in amount *vis-a-vis* the existing one is as follows:

Name of Game/ Championship	Amount (Rupees in lakhs)					
	Gold medal First position		Silver medal Second position		Bronze medal Third position	
	Existing prize money	Proposed prize money	Existing prize money	Proposed prize money	Existing prize money	Proposed prize money
For winning						
(i) Olympic and Official World Championship.	5	15	3	9	2	6
(ii) Asian Games/Commonwealth Games.	1	5	0.75	3	0.50	2
(iii) Official Asian Championship & Official Commonwealth Championships.	0.50	1.5	0.40	1.0	0.30	0.75